

**F.No. J-11015/2/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section**

Shastri Bhawan, New Delhi,
Dated, 30th March, 2017

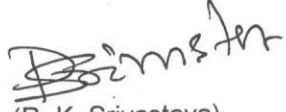
ORDER

In continuation of this Department's earlier order No. J-11015/7/2016-Judl. dated 21.03.2017 & order No. J-11015/2/2017-Judl. dated 27.03.2017, the President is pleased to engage Shri Ashok Kumar Bhati, Advocate as Standing Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the District/Subordinate Courts, Bikaner (**Rajasthan**), with immediate effect for a period of three years from the date of this order or until further orders, whichever is earlier:

DISTRICT & SUBORDINATE COURTS, BIKANER (RAJASTHAN)			
STANDING GOVERNMENT COUNSEL			
Sr. No.	Name of Advocate	Contact details	Enrollment Number
1.	ASHOK KUMAR BHATI	B-6, Shri Krishna Block, Near Nagar Nigam, Ward NO. 50, Bikaner (Rajasthan). Pin-334001. Mob: 9414038661 Email: ashokbbhati@gmail.com	R/4839/2010

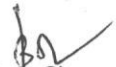
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Advisor

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, Rajasthan High Court, Jaipur Bench.
3. Shri Basant Singh Chhaba, Asstt. Solicitor General of India, Rajasthan High Court, Jaipur Bench.
4. Shri Anil Kumar Rajvansy, Asstt. Solicitor General of India, Rajasthan High Court, Jodhpur Bench.
5. Office of the District & Sessions Judge, Bikaner (Rajasthan).
6. Shri Ashok Kumar Bhati, Standing Govt. counsel at the address as mentioned above.
7. The Accountant General for the state of Rajasthan, for information.
8. The Cash (LA) Section, Department of Legal Affairs w.r.t. retainership fee to the aforesaid Standing Govt. Counsel for District & Subordinate Courts, Bikaner (Rajasthan) w.e.f. the date of this order.
9. Pay & Account Office, Department of Legal Affairs.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
12. Guard File/Judicial Section with 5 spare copies.


(B. S. Sharma)
Asstt. Legal Adviser (Judicial)